

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 566 of 2003

Jabalpur, this the 5th day of September, 2003

Hon'ble Shri Anand Kumar Bhatt, Administrative Member

Sushil Kori, S/o. Late Rajkumar
Kori, Aged about 22 years, Sanjay
Colony, Khermai Mandir, Sarra
Peepal Near Transformer, Ranjhi,
Jabalpur.

... Applicant

(By Advocate - Shri Vinod Ahlawat)

V e r s u s

1. Union of India,
Through Secretary,
Ministry of Defence,
New Delhi.
2. General Manager,
Ordnance Factory,
Khamaria.

(By Advocate - Shri Om Namdeo)

O R D E R (Oral)

This Original Application is about compassionate
appointment.

2. The applicant's case is that his father died in harness
on 10.04.2001 and the widow applied for compassionate
appointment of the applicant in her place. The application was
rejected by the respondents vide order dated 31.12.2002
(Annexure A-4). The applicant has requested that due to
sudden demise of his father, giving sympathetic consideration
a supernumerary post be created to accommodate him so as to
mitigate the economic distress of the applicant.

3. The learned counsel for the respondents on the other
hand has submitted a chart of the various candidates who were
considered for compassionate appointment in the meeting dated
09.11.2002. The applicant is at serial No. 25, whereas only
the first 5 candidates in the merit list were recommended for

appointment. The learned counsel for the respondents has also given a detailed break-up of the marks that were given to the applicant for various points as per the scheme for compassionate appointment which was issued by the Ordnance Factory Board on 03.04.2001. The rejection order dated 31.12.2002 (Annexure A-4) also mentions the various points which are taken into consideration for compassionate appointment.

4. I perused the chart and have heard the learned counsel for the parties.

5. I do not think that any mistake has been committed by the respondents in assigning marks for various items to various candidates who have applied for compassionate appointment. I also do not think that any ground to interfere with the order dated 31.12.2002 (Annexure A-4) of the Ordnance Factory, Khamaria, Jabalpur. There is no provision in the scheme for creating a supernumerary post for such compassionate appointment and such compassionate appointments are to be restricted as per the instructions to 5% of the total vacancies and as per the recruitment rules.

6. Original Application has no merits and the same is accordingly dismissed.

Anand Kumar Bhatt
(Anand Kumar Bhatt)
Administrative Member

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पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....

एकिकरण : व्यापक विभाग ।

(1) राज्य वित्त विभाग, राजस्थान, जललपुर
 (2)के काउंसल
 (3) राज्य वित्त विभाग,के काउंसल
 (4) राज्य वित्त विभाग, राजस्थान, जललपुर

V. Ahlawat 800
Om nambor, 800

John Slane